

Office of the Principal District & Sessions Judge
G a n d e r b a l

C I R C U L A R

NO : 56 Dated : 02-03-2017

It is notified for the information of all concerned persons and lawyers that during filing of cases i.e suits, complaints and other Misc cases , the age and contact numbers of the parties shall be mentioned in all the case with immediate effect.

Principal District & Sessions Judge
G a n d e r b a l

No 565-70/PDTG Dated 02-03-2017 2/3/17

Copy to :

1. Chief Judicial Magistrate Ganderbal for information
2. Munsiff JMIC Ganderbal for information
3. Addl. Mobile Magistrate Ganderbal
4. Munsiff JMIC Kangan for information
5. President Bar Association Ganderbal,
6. President Bar Association Kangan,
7. System officer for uploading on District Court website.

Principal District & Sessions Judge
G a n d e r b a l

2/3/17